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Expenditure Finance Committee/Public Investment Board, as the case may be, and the funds are provided in the Budget after approval by the Planning Commission etc. as a part of annual plan exercise. The amounts provided for the various projects approved for 1984-85 were indicated in the Budget documents/demands for Ministry-wise, presented to Parliament. The amounts actually spent upto 31st March 1985 and funds which lapsed on that date will be compiled by the respective accounting authorities of the Depertments concerned. These figures are compiled financial year-wise and in due course placed on the Table of each House of Parliament in the form of appropriation accounts. Ministry of Finance do not maintain centrally any statistics with regard to the utilisation of amounts as sanctioned in the annual plan or diversions, if any, of sanctioned amounts of one project for utilisation for another.

## Lignite Reserves Found in Kapuradi in Barmer District, Rajasthan

4593. SHRI VIRDHI CHANDER JAIN: Will the Minister of STEEL, MINES AND COAL be pleased to state:

- (a) whether the Union Government have completed a comprehensive survey through Mineral Exploration Corporation Limited and Geological Survey of India in Kapuradi village in Barmer District of Rajasthan; and
- (b) if so, the estimated quantity of lignite reserves found and the details of the project report thereof?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE): (a) No, Sir.

(b) The Mineral Exploration Corporation, on the basis of exploration and laboratory work done upto 1.10.84 has made an interim estimate of 78.67 million tonnes of gross lignite reserves within 1:15 lignite overburden ratio in combined and middle lignite horizons in Kapuradi. Projects for mining the lignite can be drawn up only after closer drilling is completed.

## Writting Off of Interest on Loans Taken by Small Scale Industries from Nationalised Banks

4594. SHRI ASUTOSH LAW: Will the Minister of FINANCE be pleased to state:

- (a) whether Union Government have any proposal to write off the interests accrued on the loans taken by the sick small scale industries from the different nationalised banks which are overdue for many years;
- (b) whether considering the deplorable condition of the industries in West Bengal, Union Government have any proposal to reduce bank interest in case of loans taken by the sick small scale industries;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons thereof?

MINISTER OF STATE THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) No, Sir.

- (b) There is no proposal under the consideration of Government of India to reduce bank interest in case of loans taken by the sick small scale industries in West Bengal.
  - (c) Does not arise.
- (d) Reserve Bank of India has allowed Banks some discretion to reduce their rates of interest on a case by case basis where the rehabilitation of a sick unit, considered viable, so necessitates.

## Shifting of Sunflag Steel Plant from Bhandara

4595. SHRI MUKUL WASNIK: Will the Minister of STEEL. MINES AND COAL be pleased to state:

- (a) whether Government are aware of the reported shifting of Sunflag Steel Plant from Bhandara due to the non-availability of adequate water supply; and
- (b) if so, the action taken to retain the plant at Bhandara?